

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 117 /Admin. (Services)/2017 Dated: Allahabad: February 21, 2017

Subject: Regarding Mediation Awareness Programme for Judicial Officers at JTRI, UP, Lucknow.

Sir,

With reference to your letter no. Mediation Trg. 2017/JTRI-295 dated 19.02.2017 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule for organizing **Mediation Awareness Programme for Judicial Officers scheduled on 26.02.2017** at Judicial Training & Research Institute, U.P., Lucknow and nominate the officers mentioned in List-'A' {excluding **Sri Ram Kesh Singh** (at Sl. No. 22), **Sri Ram Swaroop Saroj** (at Sl. No. 23), **Sri Harish Kumar-I** (at Sl. No. 84) and **Sri Rais Ahmad** (at Sl. No. 92)} for the aforesaid programme.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 117 (i)/Admin. (Services)/2017 dated: February 21, 2017

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Muzaffar Nagar, Pilibhit, Pratapgarh, Raebareli, Ramabai Nagar/ Kanpur Dehat, Rampur, Saharanpur, Sant Kabir Nagar, Shahjahanpur, Shravasti at Bhinga, Siddharth Nagar, Sitapur, Sonbhadra, Sultanpur, Unnao, Varanasi, Agra, Aligarh, Azamgarh, Baghpat, Ballia, Banda, Bareilly, Bhadohi at Gyanpur, Bijnor, Budaun, Bulandshahar, Deoria, Etah and Etawah with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow, for participation in the aforesaid training.
3. Sri Mayank Kumar Jain, Registrar (Judicial) (Selection & Appointment/ Seniority), High Court of Judicature at Allahabad in reference to your letter no. 126/Mediation/Subordinate Court/2017 dated 02.02.2017.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

**List of Participants For
Mediation Awareness Programme for Judicial Officers on 26.02.2017 at JTRI, Lucknow**

| Sl. No | Name of Officers Sri/Ms/Smt. | Designation | Place of Posting |
|--------|---------------------------------|--------------------------------------|------------------------|
| 1. | AMBER RAWAT | Addl. District & Sessions Judge | Muzaffarnagar |
| 2. | SMT. POONAM RAJPUT | A.D.J. (FTC) | Muzaffarnagar |
| 3. | MANOJ KUMAR MISHRA-I | A.D.J. (FTC) | Muzaffarnagar |
| 4. | ASHOK KUMAR-XI | A.D.J. (FTC) | Muzaffarnagar |
| 5. | AHASAN HUSAIN | Spl. J. (SC/ST, Pev.of Atroci Act) | Pilibhit |
| 6. | VIJAY KUMAR GUPTA-I | Addl. District & Sessions Judge | Pilibhit |
| 7. | NARENDRA PAL SINGH TOMAR | A.D.J. (FTC) | Pilibhit |
| 8. | RAKESH KUMAR-VI | Addl. District & Sessions Judge(FTC) | Pilibhit |
| 9. | RAMESHWAR | Addl. District & Sessions Judge | Pratapgarh |
| 10. | NAVNEET KUMAR | Addl. District & Sessions Judge | Pratapgarh |
| 11. | ANIL KUMAR-XIII | Spl. Judge (E.C. Act) | Pratapgarh |
| 12. | BHAIRAV LAL | A.D.J. (FTC) | Pratapgarh |
| 13. | ASHISH GARG | Spl. Judge (E.C. Act) | Raebareli |
| 14. | AJAY KRISHNA | A.D.J. (FTC) | Raebareli |
| 15. | VJESH KUMAR | Addl. District & Sessions Judge | Raebareli |
| 16. | ACHAL NARAIN SAKLANI | Addl. District & Sessions Judge | Raebareli |
| 17. | NISHES KUMAR | Addl. District & Sessions Judge | Ramabai Nagar |
| 18. | VJENDRA SINGH | Spl. J. (SC/ST, Pev.of Atroci Act) | Ramabai Nagar |
| 19. | BRIJ BHUSHAN YADAV | Spl. Judge (U.P. Dacoity.A.A.) | Ramabai Nagar |
| 20. | RAM SULIN SINGH | Addl. District & Sessions Judge | Ramabai Nagar |
| 21. | VIRJENDRA KUMAR SINGH | Addl. District & Sessions Judge | Rampur |
| 22. | RAM KESH SINGH | Addl. District & Sessions Judge | Rampur |
| 23. | RAM SWAROOP SAROJ | A.D.J. (FTC) | Rampur |
| 24. | PRASHANT MITTAL | Addl. District & Sessions Judge(FTC) | Rampur |
| 25. | GAYAN PRAKASH-III | Addl. District & Sessions Judge | Saharanpur |
| 26. | RAVI KANT | Addl. District & Sessions Judge | Saharanpur |
| 27. | SABHAJEET YADAV | A.D.J. (FTC) | Saharanpur |
| 28. | SMT. NEETU PATHAK | Addl. District & Sessions Judge(FTC) | Saharanpur |
| 29. | RAJESH KUMAR-I | Principal Judge, Family Court | Sant KabirNagar |
| 30. | PRAFULLA KAMAL | Addl. District & Sessions Judge | Sant KabirNagar |
| 31. | VINOD KUMAR BARNWAL | A.D.J. (FTC) | Sant KabirNagar |
| 32. | SMT. MEENA SRIVASTAVA | A.D.J. (FTC) | Sant KabirNagar |
| 33. | SHAHID RAZA | Spl. Judge (E.C. Act) | Shahjahanpur |
| 34. | AHSANULLAH KHAN | Addl. District & Sessions Judge | Shahjahanpur |
| 35. | GOPAL UPADHYAYA | Addl. District & Sessions Judge | Shahjahanpur |
| 36. | KM. FARAH MATLOOB | Addl. District & Sessions Judge | Shahjahanpur |
| 37. | CHANDRA BHAN-III | A.D.J. (FTC) | Shravasti |
| 38. | SHAMBHU NATH | Principal Judge, Family Court | Shravasti |
| 39. | SMT. SANGEETA SRIVASTAVA | Principal Judge, Family Court | Siddharth Nagar |
| 40. | AJAI KUMAR SRIVASTAVA-II | A.D.J. (FTC) | Siddharth Nagar |
| 41. | RAJ KUMAR SINGH | Addl. District & Sessions Judge | Bansi- Siddharth Nagar |
| 42. | MANJEET SINGH SHEORAN | A.D.J. (FTC) | Siddharth Nagar |
| 43. | RAM CHANDRA-V | Addl. District & Sessions Judge | Sitapur |
| 44. | SMT. CHANDRA SHEELA | A.D.J. (FTC) | Sitapur |
| 45. | CHANDRA PRAKASH TEWARI | Addl. District & Sessions Judge | Sitapur |
| 46. | PRAHLAD TANDON | Addl. District & Sessions Judge | Sitapur |
| 47. | AJAI KUMAR SRIVASTAVA-I | Principal Judge, Family Court | Sonbhadra |
| 48. | RAMESH CHANDRA-V | Addl. District & Sessions Judge | Anpara- Sonbhadra |
| 49. | SANT RAM | A.D.J. (FTC) | Sonbhadra |
| 50. | YASHWANT KUMAR MISHRA | A.D.J. (FTC) | Sonbhadra |
| 51. | JAMAL MASOOD ABBASI | Spl. J. (SC/ST, Pev.of Atroci Act) | Sultanpur |
| 52. | NASIR AHMAD-III | Addl. District & Sessions Judge | Sultanpur |
| 53. | RAHUL KUMAR PANDEY | Spl. Judge (E.C. Act) | Sultanpur |
| 54. | VINAY KUMAR SINGH-III | Addl. District & Sessions Judge | Sultanpur |
| 55. | GULAB SINGH-I | Spl. J. (SC/ST, Pev.of Atroci Act) | Unnao |
| 56. | SANJEEV YADAV | Addl. District & Sessions Judge | Unnao |
| 57. | SURENDRA SINGH-II | Spl. Judge (E.C. Act) | Unnao |
| 58. | MOHD. RIZWANUL HAQUE | Addl. District & Sessions Judge | Unnao |
| 59. | MAHENDRA SRIVASTAVA | Addl. District & Sessions Judge | Varanasi |
| 60. | KM. RINKOO | Principal Judge, Family Court | Varanasi |
| 61. | RAMESH | Addl. District & Sessions Judge | Varanasi |
| 62. | SUSRI SHELLY ROY | Addl. District & Sessions Judge(FTC) | Varanasi |
| 63. | KRISHNA CHANDRA PANDEY | Addl. District & Sessions Judge | Agra |

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| 64. | BHUPENDRA RAI | Addl. District & Sessions Judge | Agra |
| 65. | NIRANJAN CHANDRA PANDEY | Addl. District & Sessions Judge | Agra |
| 66. | RAMESH SINGH | Principal Judge, Family Court | Agra |
| 67. | AJAY KUMAR TRIPATHI-II | Addl. District & Sessions Judge | Aligarh |
| 68. | SANJAI VEER SINGH | Addl. District & Sessions Judge | Aligarh |
| 69. | ABDUL QUAIYUM | Addl. District & Sessions Judge | Aligarh |
| 70. | NARENDRA KUMAR SINGH | Addl. District & Sessions Judge | Aligarh |
| 71. | JAGDISH PRASAD-V | Addl. District & Sessions Judge | Azamgarh |
| 72. | SHAKEEL-UR-RAHMAN KHAN | Addl. District & Sessions Judge | Azamgarh |
| 73. | UDAI PRATAP SINGH | Addl. District & Sessions Judge | Azamgarh |
| 74. | SANTOSH KUMAR TIWARI | Spl. Judge (E.C. Act) | Azamgarh |
| 75. | DR. (SMT.) MANU KALIA | A.D.J. (FTC) | Baghpat |
| 76. | VINOD KUMAR SINGH-III | Addl. District & Sessions Judge | Ballia |
| 77. | AMAR PAL SINGH | Addl. District & Sessions Judge | Ballia |
| 78. | VINOD KUMAR-IV | Addl. District & Sessions Judge | Ballia |
| 79. | SUSHIL KUMAR SHASHI | Spl. Judge (E.C. Act) | Ballia |
| 80. | HARI NATH PANDEY | Spl. Judge (U.P. Dacoity.A.A.) | Banda |
| 81. | NARENDRA KUMAR JHA | Spl. Judge (E.C. Act) | Banda |
| 82. | SANJAY SINGH-I | Addl. District & Sessions Judge | Banda |
| 83. | SUNIL KUMAR SRIVASTAVA | Addl. District & Sessions Judge | Banda |
| 84. | HARISH KUMAR-I | Principal Judge, Family Court | Bareilly |
| 85. | SMT. PRITI SRIVASTAVA-II | Addl. District & Sessions Judge | Bareilly |
| 86. | RAMESH DUBEY | Addl. District & Sessions Judge | Bareilly |
| 87. | SATISH CHANDRA DWIVEDI | Addl. District & Sessions Judge | Bareilly |
| 88. | CHANDRA SHEKHAR PRASAD | Addl. District & Sessions Judge | Bhadohi at Gyanpur |
| 89. | RAM KARAN-I | Addl. District & Sessions Judge | Bijnor |
| 90. | ALOK KUMAR PARASAR | Spl. Judge (E.C. Act) | Bijnor |
| 91. | PARAS NATH RAI | Principal Judge, Family Court | Bijnor |
| 92. | RAIS AHMAD | Addl. District & Sessions Judge | Budaun |
| 93. | SMT. MADHULIKA CHOUDHARY | Addl. District & Sessions Judge | Budaun |
| 94. | SMT. KAPILA RAGHAV | Addl. District & Sessions Judge | Budaun |
| 95. | SMT. KIRAN BALA | Addl. District & Sessions Judge | Budaun |
| 96. | SUNIL KUMAR VERMA | Addl. District & Sessions Judge | Bulandshahar |
| 97. | SMT. RACHNA ARORA | Addl. District & Sessions Judge | Bulandshahar |
| 98. | GULAB SINGH-II | Addl. District & Sessions Judge | Bulandshahar |
| 99. | HUSAIN AHMAD ANSARI | Addl. District & Sessions Judge | Bulandshahar |
| 100. | RAJEEV BHARTI | Spl. J. (SC/ST, Pev.of Atroci Act) | Deoria |
| 101. | RAKESH KUMAR TRIPATHI | Spl. Judge (E.C. Act) | Deoria |
| 102. | SMT. RAJANI SINGH | Addl. District & Sessions Judge | Deoria |
| 103. | RAJENDRA PRASAD TRIPATHI | A.D.J. (FTC) | Deoria |
| 104. | RAVINDRA SINGH | Addl. District & Sessions Judge | Etah |
| 105. | SHASHI BHUSHAN PANDEY | Addl. District & Sessions Judge | Etah |
| 106. | SANJEEV KUMAR TYAGI | A.D.J. (FTC) | Etah |
| 107. | ASHOK KUMAR SINGH YADAV | Addl. District & Sessions Judge | Etah |
| 108. | ANIL KUMAR VERMA | Spl. Judge (E.C. Act) | Etawah |
| 109. | SANGAM LAL | Principal Judge, Family Court | Etawah |
| 110. | VIJAY SHANKER UPADHYAYA | Addl. District & Sessions Judge | Etawah |